

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 162 of 2013**

**Dated : 12<sup>th</sup> December, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Inox Renewable Ltd. .... Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Anr. .... Respondent (s)**

**Counsel for the Appellant (s): Mr. M.G. Ramachandran  
Mr. Vishal Gupta  
Mr. Kumar Mihir**

**Counsel for the Respondent(s): Mr. Bheemanna for  
Mr. M.S. Ramalingam for R.1  
Mr. Shalabh Gupta  
Mr. S.K. Jain,  
Mr. A.K. Arya (Reps.) for R-2**

**ORDER**

We have heard the learned counsel for the Appellant for some time.

Post the matter for further hearing on **13.01.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*ts/ak*